Government	of In	dia /<	<state>&gt;</state>
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## Department of -----

## Form GST REG-25

[See Rule ---]

## Application for extension of registration period by Casual / Non-Resident taxable person

1.	GSTIN		(Based on login to be auto populated)						
2.	Name		(To be auto-populated)						
3.	Address		(To be auto-populated)						
4.	Period of Validity (original)		<from< th=""><th>DD/MM/YYYY</th><th>То</th><th>DD/MM/YYYY&gt;</th></from<>	DD/MM/YYYY	То	DD/MM/YYYY>			
5.	Period for which extension is requested.		<from< th=""><th>DD/MM/YYYY</th><th>То</th><th>DD/MM/YYYY&gt;</th></from<>	DD/MM/YYYY	То	DD/MM/YYYY>			
6	Estimated Turnove extended period (F		Estimated Ta	mated Tax Liability (Net) for the extended period (Rs.)					
			IGST	CGST	SGST	Total			
7	Payment detail								
	CIN		Date		Amount				
	CIN		Date		Amount				
8.	8. Declaration  I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from.								
Digital Signature/E-Sign  Place  Name of Authorized Signatory									
	Place Name of Authorized Signatory								
	Date Designation / Status								

## Instruction for filing application for extension of validity

- **1** Application can be filed online before the expiry of the period of validity.
- 2. Application can only be treated as filed when advance payment of the net tax liability is being done.
- 3. After successful filing ARN will be generated which can be tracked online on Taxpayer/Applicant dashboard.